

utes of the sittings of the committee relating thereto.

(ii) Minutes

SHRI R. ANBARASU (Madras Central): I beg to lay on the Table the Minutes (Hindi and English versions) of the Committee on Public Undertakings relating to Procedural and Miscellaneous Matters.

12.33 hrs

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Twenty-ninth and Thirty-seventh Reports

[English]

DR. RAMESH CHAND TOMAR (Hapur): I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto;

- (i) Twenty-ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Coal-Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Coal India Limited.
- (ii) Thirty-seventh Report on Ministry of Finance (Department of Economic Affairs-Banking Division)-Action Taken on the Recommen-

dations contained in the Sixteenth Report (Tenth Lok Sabha) on Reservations for and Employment of Scheduled Castes and Scheduled Tribes in State Bank of India and credit facilities extended to them.

(ii) Reports on Study Tours

DR. RAMESH CHAND TOMAR (Hapur): I beg to lay a copy each (Hindi and English versions) of the following Reports:-

- (i) Report on Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Lucknow, Kanpur, Allahabad, Korba, Bilaspur, Bhilai and Bhopal during January, 1994.
- (ii) Report on Study Tour of Study Group II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visits to Guwahati, Shillong, Calcutta, Bhubaneswar and Paradeep during January, 1994.

BUSINESS OF THE HOUSE

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA):

[English]

With your permission, Sir, I rise to announce that Government Business during the week commencing 2nd May, 1994 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and Voting on the Demands for Grants (General) for 1994-95 under the control of Ministries of :-
 - (a) Defence
 - (b) Agriculture
 - (c) Industry
 - (d) External Affairs.
3. Submission to the Vote of the House outstanding Demands for Gants (General) for 1994-95 at 6.00 p.m. on Tuesday, 3rd May, 1994.
4. Consideration and passing of the Finance Bill, 1994.
5. Further cosideration and passing of the Transplantation of Human Organs Bill, 1992 as passed by Rajya Sabha and as reported by Select Committee.

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following items may be included in the next week's agenda:-

1. The role of foreign companies and entrepreneurs to set up power plants in our country with particular reference to Orissa where there is a proposal to privatise public sector power plants including brand new ones.
2. Study about the causes and necessary measures to be undertaken by the Union Health Ministry in view of the abnormal increase

in Fileria cases in some villages of Parjung block of Orissa.

SHRI ANNA JOSHI (Pune): I request that the following items may be included in the next week's agenda:-

1. Recovery of outstanding dues from NTC at Maharashtra Cotton Federation for purchase of Cotton bales.
2. Provision of 50 percent Central assistance for construction of Court buildings and residential accommodation.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, I request that the following items may be included in the next week's agenda:-

1. Many drinking water supply projects submitted by different States especially Madhya Pradesh and Rajasthan have been pending for a very long period with the Central Government for clearance and due to their non-clearance hundreds of villages are facing critical problem of drinking water.
2. The problems faced by thousands of workers and employee due to the closure of textile mills situated in Indore, Ujjain and Ratlam district of Madhya Pradesh in want of any clearcut policy of the Central Government regarding revival of sick textile mills.

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker, Sir, I request that

the following items may be included in the next week's agenda:-

1. Pension and other financial assistance are given to the widows of Railway employees. They should also be given rail travelling facility like other pensioners of the Railways.
2. In case of death of permanent disability of any Railway employee, job should be give to one of his adult dependants according to his educational qualifications and the limit of ten years should be abolished and action be taken to ensure appointment after that period also.

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I request the following items may be included in the next week's agenda:-

1. Discussion on the progress of the investigation by the CBI and the Commission of Enquiry in the case of the demolition of Babri Masjid at Ayodhya on 6th December 1992.
2. Discussion on the incidence of social violence and police atrocities against the weaker sections.

[Translation]

DR. P.R. GANGWAR (Pilibhit): Mr. Speaker, Sir, I request that the following items may be included in the next week's agenda:-

1. Need to provide halts of trains at Mudiya Bastana, Narainpur and

Kasimpur on Pilibhit-Shahjahanpur railway line.

2. Need to replace steam engines by diesel engines on Pilibhit-Shahjahanpur railway line.

[English]

SHRI GUMAN MAL LODHA (Pali): I request that the following items may be included in the next week's agenda:-

1. Need to close the export oriented abattoirs like Alkabir and others proposed by Central Government as they are creating scarcity of cattle.
2. Need for Central Government intervention to prevent Rozes (Neelgay) from destroying the crops in Aravali Hills and specially Pali District of Rajasthan.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Mr. Speaker, Sir, I request that the following items may be included in the next week's agenda:-

1. Need to start production and broadcasting of all types of original programmes for Vivdh Bharati From Akashwani Kendra Ajmer as all necessary facilities equipments and other resources are available there.
2. Telecommunication facilities in Urban and rural areas under BET Beaware, district Ajmer (Rajasthan) should be streamlined and regularised.

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Speaker, Sir, I request that the following items may be included in next week's agenda:

1. Need to connect Shikohabad and Fahehabad in Firozabad district with Agra-Oraiya gas pipe line.
2. Need to save lakhs of workers from rendering jobless due to the possible closure of factories in Firozabad and Agra districts.

12.40½ hrs.

[Translation]

DEMANDS FOR GRANTS
(GENERAL), 1994-95

(i) Ministry of Water
Resources—Contd.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Mr. Speaker, Sir, at the outset of my speech yesterday I thanked the hon. Members for raising important points during the discussion. I get this opportunity to throw light on different projects and difficulties being experienced in their execution. The hon. Members should clearly understand about the jurisdiction of this ministry. Demands are made or replies are given by us and on the basis of such points further actions can be taken. The main function of the Ministry is to formulate policy for proper development of water resources and formulate new schemes for the entire country so that surface and ground water could be developed and controlled in a planned manner. Many suggestions

have been given by the hon. Members in this regard. As I have pointed out yesterday also that if time allows me I shall speak about it and the points raised by the hon. Members during the discussion would be analysed and sent to them alongwith other relevant details, so that they may suggest proper action on them. I think the hon. Members have taken it very seriously and valuable suggestions have been given by them. Water is a natural resource and there is no dearth of it in India. Some hon. Membes have pointed out about the scarcity of water. During rainy season we have water in abundance but after the rainy season is over, all water flow to the ocean and the people face drought situation. The storage and economical use of water is must. Therefore, we have started a big campaign through school and in big areas to make the people aware of the need of economical use of water.

SHRI RAM VILAS PASWAN (Rosera): 80 percent of water flow to ocean un-used. (Interruptions)

SHRI VIDYACHARAN SHUKLA: First listen me. If I fail to explain properly then you ask question. I will try to satisfy your curiosity.

We should realise one thing very clearly. In our country, it rains roughly for 100 days in a year. If we analyse minutely it takes 60 days in a year to have complete rainfall in India. Therefore, we should store water. For that purpose, introduction of small medium and major irrigations projects is inevitable. Until and unless we store the water we would not be able to utilise this water properly because it does not rain throughout the year and it is limited too. We put endeavour to store water as per the geographical situation of different places through available means, so that water